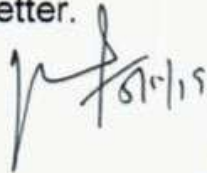


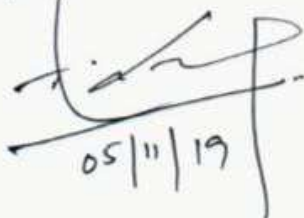
**Resolution passed by the General Body Meeting (GBM) of Central
IPS Association at NIA Hqrs, New Delhi on 05.11.2019.**

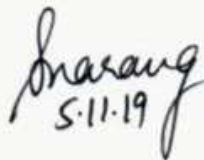
The GBM of CIPSA met today with IPS officers representing several State cadres. The GBM passes the following resolution:

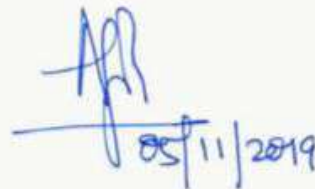
1. We stand in solidarity with our brethren of Delhi Police, express our deep anguish and strongly condemn the attacks on police officers and staff on duty in various court complexes in Delhi.
2. All lawyers who were part of the violence should be identified, and befitting legal action, including cancellation of their licences, should be initiated.
3. The Courts should treat all parties equitably and grant justice.
4. Police personnel are entitled to the same human rights as anyone else in the country and these ought to be stoutly defended.
5. CIPSA expresses its gratitude to the entire civil society for their support to our colleagues in uniform. We pledge to serve you better.

Agg...


05/11/19


05/11/19


5.11.19


05/11/2019


5.11.19